

DIVISION BENCH

O-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/154(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	BHUWALKA MERCANTILE LLP Vs. AELIS ENTERPRISE LEARNING AND IMPLEMENTATION SOLUTIONS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Sinthia Bala, Advocate] For Operational Creditor

ORDER

1. Ld. Counsel for the Operational Creditor present.
2. No documents on the e-filing portal. Therefore, we are unable to take up the matter for hearing today.
3. List this matter on **25/08/2021**. The Registry is directed to issue notice to the Ld. Counsel on Record for the Corporate Debtor for appearance in the matter.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.